HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No.11367 /C.O./2023

Bilaspur date 01.09.2023

Consequent upon direction of the Hon'ble The Chief Justice, the Court of Hon'ble Mr. Justice Sanjay S. Agrawal Shall be conducted in the Court Hall No. 02 of this High Court w.e.f. 04/09/2023.

BY THE ORDER OF THE HON'BLE CHIEF JUSTICE

(Arvind Kumar Verma)
Registrar General
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Endt. No. 11368 // /C.O./2023

Bilaspur, date 01 September, 2023

Copy forwarded to:

- Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- The Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for her Ladyship's kind information.
- The Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
- The Drivete Conneters to Hendle Chair Leaffer Co. L. Ci. L. D. L. L. L.

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Chhattisgarh, Bilaspur for his Lordship's kind information.

- The Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan,Raipur.
- Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- Advocate General of Chhattisgarh, High Court Campus, Bilaspur.
- Chairman/Representative of Special Committee of State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
- President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
- Deputy Solicitor General of India, High Court Campus, Bilaspur.
- Additional Registrar (Judicial/ D.E./ Admn./ O/o R. (J.) and Central Filing/Checker/ Copying), High Court of Chhattisgarh, Bilaspur for information.
- Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- Deputy Registrar (Confidential/ Civil & Supreme Court Section/ Works/D.E./ Criminal/ Writ/ Protocol), High Court of Chhattisgarh, Bilaspur for information.
- Assistant Registrar/ Section Officer/ In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ Record Room (Admn.)/O/o R.G./S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.

(Arvind Kumar Verma) Registrar General

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